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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.33/BB/17	-	For acceptance of Chairman's Report	230/ 232	Manipal Hospital (Jaipur) Pvt.Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1) *Narasimha Kumar, S/o of A.K.* 

2. *SATI. P. JHN*
SPT Legal Advocate to Petitioner 

ORDER

Counsel for petitioner is present. Matter is listed for acceptance of Chairman's report. Counsel reported secured creditor will be ordered meeting, only one secured creditor was present. He has given consent for the scheme. Reviewed the Chairman's report. It is in order. Chairman's report is accepted.


MEMBER(J)


MEMBER(T)